



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,
Lodhi road, New Delhi 110 003.

Dated: 04.11.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 04.11.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1404 of 2024 & I.A. No. 4906, 6157 of 2025 (With Defects) Part Heard	Surender Pal Singh Mangat Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Ors. With	Akash Jain	S.S. Hooda Aayushman Aeron Aditya Hooda Anant Merathia Anurag Goel
2.	Comp. App. (AT) (Ins) No. 1405 of 2024 & I.A. No. 6158 of 2025 Part Heard	Gursimran Kaur Mann Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Ors.	Prachi Johri	S.S. Hooda Aayushman Aeron Aditya Hooda Anant Merathia Anurag Goel
3.	Comp. App. (AT) No. 87 of 2024 Part Heard	GH Energy Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. & Anr. With	Devesh Tripathi	Anirudh Wadhwa
4.	Comp. App. (AT) No. 89 of 2024 & I.A. No. 7565 of 2024 Part Heard	Mecamidi HPP India Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. With	Ankur Goel	Anirudh Wadhwa

5.	Comp. App. (AT) No. 90 of 2024 Part Heard	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd. With	Ankur Goel	Anirudh Wadhwa
6.	Comp. App. (AT) No. 91 of 2024 Part Heard	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.	Ankur Goel	Anirudh Wadhwa
7.	Comp. App. (AT) (Ins) No. 537 of 2023 Part Heard	Jagson Colorchem Ltd. Vs. Jayapushpam Investments and Trading Pvt. Ltd.	Pranjit Bhattacharya	Rakesh K. Sharma Iyengar Shubharanjan Nishant Sharma

By order of Hon'ble Chairperson
-Sd/-
Registrar